

2019
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

CORRIGENDUM

Memo No. 7255- A

Dated 09.12.2019

In continuation with Hon'ble Court's letter no. 7196-A dated 05.12.2019, it is notified for all concerned that the first '**a**', as mentioned in the last line of paragraph no. 2 of the said letter should be replaced with '**the**' and read accordingly while all other contents of the letter shall remain unchanged.

Sd/-

(Bibhas Ranjan De)
Registrar (Judicial Service)
High Court, Appellate Side, Calcutta